

**Central Administrative Tribunal, Lucknow Bench,
Lucknow**

Original Application No. 156/2008

This the 15th day of December, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)

Hon'ble Dr. A.K. Mishra, Member-A

Rozy Treza, Aged about 39 years, W/o Sri Ram Gopal Singh,
R/o W-11-F, RPF Line, Alambagh Thana, Lucknow.

.....Applicant

By Advocate: Sri Praveen Kumar.

Versus

1. Union of India through the G.M., N.R. Baroda House, New Delhi.
2. The Divisional Railway Manager, N.R., Hazratganj, Lucknow.
3. The Sr. Divisional Mechanical Engineer, N.R., Diesel Shed, Alambagh, Lucknow.
4. Sri S.C. Tripathi, S/o Sri R.N. Tripathi, C/o Sr. Divisional Mechanical Engineer, N.R., Diesel Shed, Lucknow.

.....Respondents

By Advocate: Sri V.K. Srivastava

ORDER

By Ms. Sadhna Srivastava, Member-J

At the outset, the learned counsel for the applicant submits that the applicant has filed a representation dated 14.9.2007 (Annexure-7 to the O.A.) before the competent authority regarding counting of period from 1.10.1989 to 3.12.1997 towards seniority and for other benefits, which is still pending. Therefore, he submits that direction be issued to the competent authority to consider and decide the pending representation of the applicant by a reasoned and speaking order, to which the learned counsel for the respondent has no objection.

2. In view of the above, the O.A. is disposed of with direction to the competent authority to consider and



decide the pending representation of the applicant dated 14.9.2007 by passing a reasoned and speaking order in accordance with rule within a period of three months from the date of receipt of a copy of this order. No costs.



(Dr. A.K. Mishra)

Member-A



(Ms. Sadhna Srivastava)

Member-J

Girish/-